

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4.C.P.1841/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.07.2019**

NAME OF THE PARTIES: Mukesh Jain & Others

v/s.

Vovid Solutions Pvt. Ltd.

SECTION 59, 241-242 OF COMPANIES ACT, 2013.

ORDER

At request of both the sides, list this matter on 23.08.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)